(J.H.C. Sch. 1-7) From:

Ram Sharma

Registrar (Administration), High Court of Jharkhand, Ranchi. **a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/1	/2025-26/Apptt.
Letter No.	/Apptt
Dated:	

To

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination for attending "A Comprehensive Conference on Juvenile Justice and related Laws" on 18th May, 2025 (Sunday) at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the **Presiding Officers of Children Courts, Principal Magistrates (J.J.B.)** and **DLSA Secretaries** of the State of Jharkhand (except those, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave) for attending "A Comprehensive Conference on **Juvenile Justice and related Laws**" on 18th May, 2025 (Sunday) at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.

The arrangements for the stay of the nominated officers will be made in the Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of preceding day of the Conference till the evening of concluding day. All the nominated officers have to report at Judicial Academy Jharkhand for Conference by 9:30 A.M. for registration in proper dress.

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid Conference on the date as mentioned above.

This is for your information and communication to the officer(s) concerned.

Yours sincerely,
Sd/- Ram Sharma
Registrar (Administration)

Memo No. 2264 /Apptt. Dated, Ranchi, the Registrar (Administration of the No. 2085)

letter on the Court's website.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to letter bearing No. 406/JAJ dated 03.05.2025 / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the

07.5.25 Registrar (Administration)

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